

<b>CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 10.07.2020</b>			
<b>Sr. No.</b>	<b>Case Type &amp; No.</b>	<b>Title</b>	<b>Stage</b>
1	Suit 1942/2011	Nadim Merchant Vs Mcgm	Arguments
2	Suit 2448/2018 NM 2897/2018	Smt. Nita Sudhir Zaveri Vs Mcgm	NM Arguments
3	Suit 781/2017	Smt Zarin Irshad Moloobhai Vs 1. Mcgm 2. The Assistant Commissioner	NM Arguments
4	Suit 1196/2018 NM 1880/2018	1. Mr. Marathi Hammad Arabi Kunhi 2. Mr. Asif Aboobakkar Sanga Vs Mcgm	CS Arguments
5	Suit 931/2013	Udanath V Mishr Vs Mcgm	Compliance
6	Suit 1082/2015	Ramji Valji Jitiya Vs 1.Mcgm 2.Mrs.Devubai Lakha Jitiya	Framing Issues
7	Suit 1329/2015 NM 2966/2015 NM 2110/2015	Ramdas S. Pai Vs 1. M.C.G.M. 2. The Deputy Municipal Commissioner Zone I 3.The Asst.Municipal Commissionr	Framing Issues
8	Suit 1902/2017	Sayyed Abdul Hammid Vs Mcgm	Framing Issues
9	Suit 1841/2017	Fatema Hakimuddin Rassiwalla Vs 1. Mcgm 2. The Designated Officer	Framing Issues
10	Suit 1842/2017	Motilal Hanjarimal Jain Vs 1. Mcgm 2. The Designated Officer	Framing Issues

**Sheristedar  
(CR No.05)**

<b>CITY CIVIL AND SESSIONS COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ASST SESSIONS JUDGE CRIMINAL CAUSE LIST DATED 10.07.2020</b>			
<b>Sr. No.</b>	<b>Case Type &amp; No.</b>	<b>Title</b>	<b>Stage</b>
1	SC 417/2020	The State of Maharashtra - V.B. Nagar Police Station Vs Kausarjahan Mohammad Umar Ansari and other 01	List of Witness
2	SC 290/2018	The State of Khar Police Station Vs Mohammed Najim Mohammed Yunuj Shaikh and Others	Compliance
3	SC 309/2020	The State of Maharashtra- Vakola Police Station Vs Manoj Chatrabhuj Sharma	Compliance
4	SC 667/2018	The State of Byculla Police Station Vs Pooja Vivek Sawant	Report

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